

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.1248/2017

THE STATE OF U.P. SECRETARY OF
REVENUE DEPARTMENT & ORS.

Appellants

VERSUS

JAGDAMBIKA PRASAD SHUKLA

Respondent

WITH

SLP(C) No. 8530/2017 (XI)

I.A. No.1/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

I.A. No.2/2017 - EXEMPTION FROM FILING O.T.

I.A. No.3/2017 - PERMISSION TO FILE ANNEXURES

Date : 09-09-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA

HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Tanmaya Agarwal, AOR
Mr. Vishwa Pal Singh, AOR

For Respondent(s) : Mr. Sanchar Anand, Adv.
Dr. Sushil Balwada, AOR
Mr. Nandlal Kumar Mishra, Adv.
Mr. Srilok Nath Rath, Adv.
Mr. Ritul Tandon, Adv.
Mr. Vikrant Vadesra, Adv.
Mr. Onkar Nath Sharma, Adv.
Mr. Sahil, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

Signature Not Verified

Digitally signed by
Rashmi Dhyani Pant
Date: 2026.09.09
17:19:04 IST
Reason: I

ASST. REGISTRAR-CUM-PS

**(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)**